'(c) Mid (d) The Undertaking-wise details of the value of purchases made by them, during tre last three years from

ancillary units and small scale units are as follows: —

(Rs. in lakhs)

St. No. Name of the PSU				Value of Purchases from Ancill- ary Units			Value of Purchases from Small Scale Units		
. 4				1989-90	90-91	91-92	1989-90	90-91	91-92
1 -	HAL			132.00	149.00	142.00	813.00	[442.00	2060.00
2	BEL .			277.70	294.50	230.00	2358.00	2750.00	1700.00
3	BEML .			255.00	255.00	294.00	5468.00	6154.00	5622.00
.4	MDL .			Nii	Nil	Nil	961.00	750.00	1675.00
5	GRSE .			Nil	Nil	Nil	1440.00	715.00	2303.00
.,6 .	GSL			69.80	63.64	68.41	35.87	24.68	26.53
7	BDL .			6.00	37.96	5.60	225.00	271.19	270.05
8	MIDHANI			Nil	Nil	Nil	51.00	91.00	207.00

Development of missle technology

3999. DR. SANJAYA SINH: Will the Minister of DEFENCE be pleased to -etete:

- (a) whether it is a fact that Indian dsfence scientists have made a major break through in developing critical high technology sub-systems fir the missile "Akash"; and
- (b) if so, what are the details there-of?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) For the "Akash" missile propulsion, the Integrated Ram Rocket System has .been qualified in an automated test facility simulating the flight conditions and sequencing.

अनुकम्पा के आधार पर नियुक्ति

4000 मौलाना श्रीबंबुल्ला खान आजमी: क्या रक्षा मंत्री यह बताने की कृषा करेंगे कि:

- (क) उनके मंद्रालय ने पिछले तीन वर्षों में और ६स वर्ष कितने व्यक्तियों को अनुकम्पा के आधार पर रोजगार उपलब्ध कराया है;
- (ख) कितने ऐसे भासले हैं जिनमें इन तकनीकी कारण से रोजगार उपलब्ध नहीं कराया गया कि मृतक के ग्राश्रितों द्वारा कुछ दिन देर से ब्रावेदन किया गया था / अनुरोध किया गया था;
- (ग) क्या सरकार इन मामलों पर सहानुभूतिपूर्वक फिर विचार करेगी; झौर
- (घ) यदि हां, तो उसका ब्योरा क्या है झौर यदि नहीं तो, उसके क्या कारण है?

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रक्ता मंत्री (श्री शरद पवार):
(क) पिछल तीन वर्षों के दौरान,
प्रनुक्तम्पा के ग्राधार पर नियुक्त व्यक्तियों
की संख्या इस प्रकार है:-

1989 — 1979 व्यक्ति 1990 — 1732 व्यक्ति 1991 — 1825 व्यक्ति

1992 से संबंधित सूचना निम्न विरचनाओं से एकतित की जा रही है।

- (ख) अनुकम्पा-ब्राधार पर नियुक्तियां करने के लिए प्राप्त सभी अवेदन-पत्नों पर सभी मुसंगत पहलुओं और अवेदनों के श्रीचित्य को ध्यान में रखते हुए विचार किया जाता है।
- (ग) ग्रौर (घ) ऊपर (ख) को देखते हुए प्रश्न नहीं उठता।

4001. [Transferred to the 19th August, 1992.]

Manufacture of submarines

4002. SHRI VIREN J. SHAH: SHRI PRAMOD MAHAJAN:

Will the Minister of DEFENCE be pleased to state:

- (a) whether Government's attention has been drawn to a report published in the 'Sunday Observer', New Delhi of 2nd August, 1992 under the caption "Delay on new sub alarms in Navy";
- (b) if so, what are the details in this regard;
- (c) what are the reasons for the delay in manufacturing our own sub-marines for Indian Navy in the East Yard of Bombay's Mazagon Dock;
- (d) the extent to which the delay in manufactariiig submarines would upset the Silver Jubilee Year of die Navy's Submarine arm which was started in 1967 and affect the interest of defence preparedness and capabilities; and

(e) what steps Government propose to take for the early manufacture of submarines and what is Government's programme in this regard?

to Questions

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir

- (b) As per the agreement of Government of India with Ms. HDW of Germany, two SSK type submarines were built in German shipyard and another two have been manufactured with HDW collaboration in East Yard of MIDL, Bombay,
- (c) The main reason is that manufacture of a Submarine is a highly complicated venture which was attempted for the first time in the country.
- (d) and (e) The modernisation of the Indian Navy is being carried out in terms of the Perspective Plan which has been drawn up for this purpose. The decision to acquire new equipment is taken on the basis of this Perspective Plan, as well as an assessment of the geo-political scenario, threat perception and the availability of funds with the Navy. It is ensured that the Navy remains a balanced force capable of meeting any exigency that may arise.

रका प्रयोजनों के लिए अधिगृहीत भूमि का मुआवजा

4003. **थी सहेरवर सिंह: . क्या रखा** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या हिमाचल प्रदेश के कुल्लु जिले में फाटी बुक्ता, फाटी पलचान और कोठी पलचान के स्थानीय लोगों की भूमि जो 1988 में कब्जे में ली गई थी, को सिंधगृहीत कर लिया गया है और भूस्वामियों को उसका मुझावजा दिया गया है;
- (ख) यदि हां, तो मुझावजा कुब दिया गया भौर भूमि का अधिब्रहण कब किया गया ;